

HIGH COURT OF ORISSA: CUTTACK

eTender Notice No. XXXIV-57/2018-20- 4020, Dated: 06.03.2020

NOTICE OF TENDER FOR COMPREHENSIVE ANNUAL MAINTENANCE CONTRACT FOR 468 NUMBERS OF LENOVO LAPTOP SUPPLIED TO THE JUDICIAL OFFICERS OF THE STATE ON AS IS BASIS

The Registrar (Judicial), Orissa High Court, on behalf of the High Court of Orissa, Cuttack invites online bids through eProcurement portal of Odisha Government <u>http://tendersodisha.gov.in</u> in two bid format to be received through online mode only CAMC of 468 numbers of Lenovo Laptops supplied to the Judicial Officers across the State.

Sl. No.	Name of the work	CAMC of 468 numbers of Lenovo Laptops supplied to the Judicial Officers across the State.
1	Date and Time of availability of the bid document on the portal	06 .03.2020 at 6.30 PM
2	Last Date and Time for downloading of bids in the portal	27.03.2020 till 11.00 AM
3	Last Date and Time for uploading of bids	27.03.2020 till 5.00 PM
4	Date and Time for opening of Technical Bids	31.03.2020 at 11.30 AM
5	Tender Cost	₹1500/- (Fifteen Hundred), non-refundable, only shape of Demand Draft
6	Earnest Money Deposit (EMD)	₹20,000/- (Twenty Thousand), refundable, only shape of Demand Draft

Further details can be viewed from the eProcurement portal <u>http://tendersodisha.gov.in</u> .

The competent Authorities of the Court reserve the rights to accept/reject any or all of the tender bids wholly or in part, without assigning any reason thereof.

Registrar (Judicial) Orissa High Court, Cuttack